

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 26 /Estt./HCS

Dated:- 14/12/2017

**C I R C U L A R**

This is for information to all concerned that Library Section will remain open from 10:00 a.m. to 04:00 p.m. on all Sundays to provide the facility of Library to the District and Sessions Judges, Chief Judicial Magistrates-cum-Civil Judge, Civil Judges-cum-Judicial Magistrates as well as the Advocates of the State of Sikkim. Assistant Registrar (Library) and Librarian with one Peon will attend duties alternatively on every Sunday for the above purpose.

By Order.

Sd/-  
(N. G. Sherpa)  
**REGISTRAR GENERAL**

Memo No.: 1(98)11-2017 (P-III)/ 9144-63 /Estt./HCS

Dated Gangtok, the

14<sup>th</sup>

December, 2017

**Copy for information to:-**

1. Ld. Advocate General, Government of Sikkim, Gangtok.
2. Ld. Additional Advocate General, Government of Sikkim, Gangtok.
3. Law Secretary-cum-Legal Remembrancer, Law Department, Government of Sikkim, Gangtok.
4. District & Sessions Judges of all the Districts of Sikkim.
5. Chief Judicial Magistrate-cum-Civil Judges of all Districts of Sikkim.
6. Civil Judge-cum-Judicial Magistrate of all Districts and Sub-divisions of Sikkim.
7. President, High Court Bar Association, Gangtok.
8. General Secretary, Bar Association of Sikkim, Gangtok.
9. President, Namchi Bar Association, Namchi.
10. The Chief Protocol Officer, High Court of Sikkim, Gangtok.
11. The Chief Accounts Officer, High Court of Sikkim, Gangtok.

12. The Joint Registrar-cum-Reader, High Court of Sikkim, Gangtok.
13. The Joint Registrar-cum-Sr. J.W. /PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
14. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok..
15. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
16. All Readers, High Court of Sikkim, Gangtok.
17. All Section In-charges, High Court of Sikkim, Gangtok.
18. Accounts Section, High Court of Sikkim, Gangtok.
19. File.
20. Guard File and
21. Notice Board.

  
13.12.17  
**REGISTRAR**